

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

13.

IA 1365(MB)2024
IA 2011(MB)2024 IN
C.P. (IB)/1130(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **16.07.2024**

NAME OF THE PARTIES: Ambey Vaishno Steels Pvt. Ltd.

SECTION: 10, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Rahul Darji, Ld. Counsel for the Resolution Professional present.
2. Counsel for the RP submits that connected application is listed for hearing on 23.08.2024. Hence, list this matter for hearing on **23.08.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)